

**THE HIGH COURT OF ORISSA: CUTTACK**

**NOTICE**

**Cuttack, Dated the 15<sup>TH</sup> April, 2020**

Considering the continuing threat of spreading of COVID-19 and in the wake of the decision taken by the Government of India for extension of complete lock down of the nation till 03.05.2020, the Hon'ble Court have been pleased to order that, the Sub-ordinate Courts and their Offices where there will be morning sittings, shall function from 09.00 A.M to 10.00 A.M and other places where there is no morning sitting, the Courts and their offices will function from 11.00 A.M to 12.00 noon from 20.04.2020 till further orders to take up urgent criminal matters like remand, production and bail.

**BY ORDER,**

*15.4.2020*  
**REGISTRAR GENERAL**

**Memo No. ....*9640*.....(44) / Dtd. 15.04.2020**

**Copy forwarded to the:-**

1. The District & Sessions Judge,.....(All)
2. The Chief Secretary to Govt. of Odisha, Bhubaneswar
3. The Principal Secretary to Govt. of Odisha, Home Deptt., Bhubaneswar
4. The Principal Secretary to Govt. of Odisha, Finance Deptt., Bhubaneswar
5. The Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar
6. The Principal Secretary to Govt. of Odisha, Health & Family Welfare Deptt., Bhubaneswar
7. The Chairman, Odisha State Bar Council, Cuttack
8. Advocate General, Odisha, Cuttack
9. The President, Orissa High Court Bar Association, Cuttack
10. The Member Secretary, OSLSA, Cuttack
11. The Director, Odisha Judicial Academy, Cuttack
12. The Commissioner of Police, Commissionerate of Police, Bhubaneswar-Cuttack
13. The Deputy Commissioner of Police, Cuttack
14. The Director, Public Prosecution Odisha,  
for information.

*15/04/2020*  
**Special Officer (Spl. Cell) 1/2**